

HIGH COURT OF DELHI: NEW DELHI

NOTIFICATION

No. 85/Rules/DHC

Dated: 15.10.2025

Whereas the High Court of Delhi, by way of amendments, proposes to amend the existing Rules in two Orders in the First Schedule of the Code of Civil Procedure, 1908 (Central Act of 1908), which would read as under :-

1. In Order VI

Rule 1 shall be substituted by the following :-

“1. Pleading.—“Pleading” shall mean plaint or written statement or replication.”

2. In Order VIII

1) Title of Order VIII shall be substituted by the following :-

“WRITTEN STATEMENT, SET-OFF, COUNTER-CLAIM AND REPLICATION”

2) Rule 9 shall be substituted by the following :-

“9. Subsequent pleadings, replication.— (1) The Court may at any time require a written statement or additional written statement from any of the parties and fix a time of not more than thirty days for presenting the same.

(2) The replication, if any, shall be filed within thirty days of receipt of the written statement :

Provided that where the plaintiff fails to file the replication within the said period of thirty days, he shall be allowed to file the same on such other day, as may be specified by the Court, for reasons to be recorded in writing, but which shall not be later than forty five days from the receipt of the written statement. For such extension, the plaintiff may be burdened with costs, as deemed appropriate.

(3) Where the plaintiff relies upon any document in his possession or power, in support of the replication, he shall enter such document in a list, and shall

produce it in Court when the replication is presented and shall, at the same time, deliver the document and a copy thereof, to be filed with the replication.”

AND whereas the objections, in writing, from any person, with respect to said amendments are invited within a period of one month i.e. 30 days from the date of which this Notification is published in Part-II, Section-I of Delhi Gazette Extraordinary.

AND whereas, the objections may be sent through e-mail at **jr-rules.dhc@gov.in**

BY ORDER OF THE COURT
Sd/-
(ARUN BHARDWAJ)
REGISTRAR GENERAL